

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4446
ANSWERED ON:19.05.2006
DANGEROUS BUILDINGS IN MUMBAI
Gadakh Shri Tukaram Gangadhar

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether in the context of number of buildings having collapsed following heavy rains last year in Mumbai, the Union Government has asked the Government of Maharashtra to undertake identification of `cessed` buildings classified as dangerous in Mumbai, and to have them vacated, pulled down and reconstructed;
- (b) whether the Government of Maharashtra has sought central aid for the project;
- (c) if so, the number of dangerous houses so identified and classified;
- (d) the number of persons and families displaced and the tenements evacuated and reconstructed; and
- (e) the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

- (a): No, Sir. The State Government of Maharashtra, on its own, identified cessed buildings in dangerous condition.
- (b): The Government of Maharashtra have not submitted Detailed Project Report for central assistance under Jawaharlal Nehru National Urban Renewal Mission (JNNURM).
- (c)&(d): Do not arise.
- (e): The proposal will be considered as and when the same is received in accordance with the prescribed guidelines under JNNURM.